

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:185
ANSWERED ON:24.02.2000
PURCHASES BY JABALPUR VEHICLE FACTORY
JAYASHREE BANERJEE

Will the Minister of DEFENCE be pleased to state:

- (a) the total purchases made by Vehicle Factory, Jabalpur during each of the last five years;
- (b) the total purchases made by this factory from Jabalpur's small and allied industries during the said period;
- (c) whether it has been made mandatory for the management of vehicle factory to purchase spare parts approved only by Tata and Ashok Leyland Industry Groups; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR DEFENCE PRODUCTION & SUPPLIES (SHRI HARIN PATHAK)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) (b) (c) (d) OF LOK SABHA UNSTARRED QUESTION NO. 185 FOR 24.2.2000.

The total purchase made by Vehicle Factory Jabalpur during the last five years are furnished below:

YEAR	VALUE OF PURCHASES MADE (RS. IN CRORES)
1995-96	139.92
1996-97	174.30
1997-98	187.39
1998-99	405.46
1999-2000	510.00 (ANTICIPATED)

Year-wise value of purchase from Industries in Jabalpur areas is as under:

YEAR	VALUE OF PURCHASES MADE (RS. IN CRORES)
1995-96	26.00
1996-97	23.07
1997-98	19.00
1998-99	15.40
1999-2000	10.40 (UPTO JANUARY, 2000)

As per Transfer of Technology (TOT) Agreement with both the collaborators i.e. M/s Telco & M/s Ashok Leyland, the components/sub-assemblies can only be purchased from the new source after validation of quality by the collaborators. This is only to ensure quality standard similar to collaborators/original equipment manufacturers.

During 1999-2000 the local purchases for new vehicles have already started. Purchases from small and allied industries of Jabalpur are being made after quality validation by the collaborators in terms of TOT agreement.